

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. IA 3618/2022 IA 3619/2022 IA 3620/2022 IA 3621/2022  
In C.P.(IB)-1545(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM     JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)    HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

**NAME OF THE PARTIES:     Palak Desai**  
    V/s  
**Kunal Jiwarajka**  
**IN THE MATTER OF**  
**Bombay Sales Agency**  
    V/s  
**Jsk Marketing Ltd.**

**APPEARANCE :**

**FOR THE LIQUIDATOR    : Ms. Tanushree Sogani**

**Section: 7, Sec 43(1) r/w Sec 44 (1), Sec 66(1) of Insolvency and  
Bankruptcy Code, 2016 & Application under any other  
provisionsIBC**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the Liquidator is directed to place on record an additional affidavit indicating the list of Respondents who has arrayed as a party in IA No. 3618/2022, IA No. 3619/2022, IA No. 3620/2022 and IA No. 3621/2022 before the adjourned date. List the matter on **05.12.2022** for hearing. **(High on Board)**

Sd/-  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
30.11.2022  
Sushil

Sd/-  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**